

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI






ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|---|--|---|---|
| ① | DEV ESHWAR J
For M/s. Shiva Kumar &
Suresh . | Counsel for R-1,
R-2, R-6, R-12 to R-16) |  |
| ② | ASHOK VISWANATH | Counsel for R-9, R-10, R-11,
Ashok Viswanath |  |
| ③ | Aditya S | COUNSEL FOR
PETITIONER |  |
| ④ | K. Aswin | Counsel for R-1, R-8 |  |
| ⑤ | P. Thiagaraj n. | Counsel for R-4. |  |

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R6, R12 to R16, counsel for R4, counsel for R7 & R8, counsel for R9 to R11 are present. No representation on behalf of R5. Except R4 all other respondents have filed counter in the IA. Counsel for R4 sought time to file counter. Time extended at request. Put up on **06.09.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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